


7

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/85/2016
NAME OF THE PETITIONER(S) : Dulkarnia Mohamed Jahir Hussain
NAME OF THE RESPONDENT(S) : M/s Power Security Services Private Limited & 3 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|--------------------------------------|------------------------------------|--|
| REPRESENTATION BY WHOM | | | |
| 1) | P. Stella Mary. (for K. Moorthy) | Counsel for Petitioner. |  |
| 2) | Sumath. Mural. (for C. Saravanan) | Counsel for R2 & R4 Sumath. Mural. | |

ORDER

Counsel for petitioner present. Counsel representing for R2 & R4 present. Counsel for petitioner prayed some time to report on the progress of compromise between the parties. Time extended at request. Put up on 22.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)